Customs, Excise & Service Tax Appellate Tribunal, West Zonal Bench: Ahmedabad

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.11144 of 2016

(Arising out of OIO-AHM-SVTAX-000-COM-25-26-15-16 dated 04/03/2016 passed by Commissioner of Service Tax-SERVICE TAX - AHMEDABAD)

Laxmi Engineering P Ltd

.....Appellant

15-16, Orchid Mall, Near Gordhan Party Plot, Thaltej Shilaj Road, Ahmedabad, Gujarat

VERSUS

C.S.T.-Service Tax – Ahmedabad

.....Respondent

7 Th Floor, Central Excise Bhawan, Nr. Polytechnic CENTRAL EXCISE BHAVAN, AMBAWADI, AHMEDABAD, GUJARAT-380015

APPEARANCE:

Shri Hardik Modh, Advocate for the Appellant Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR

DATE OF HEARING: 13.03.2023 DATE OF DECISION: 06.04.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11143 of 2016.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C L MAHAR)
MEMBER (TECHNICAL)

Mehul